

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1223
ANSWERED ON:30.11.2005
LIFTING OF BAN ON PRIVATE PRACTICE
Adsul Shri Anandrao Vithoba

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether some State Governments have lifted the ban on private practice by Government doctors working in the Primary Health Centres;
- (b) if so, the details thereof; and
- (c) the reaction of the Union Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c) It is for the concerned State Governments to decide the policy in respect of private practice by Government doctors. As per the reports received from State Governments some States viz. Assam, Orissa and Rajasthan have lifted the ban on private practice by Government doctors in the Primary Health Centres.